

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:356  
ANSWERED ON:25.02.2000  
FOREIGN INVESTMENT  
VENKATA KRISHNAM RAJU UPPALAPATI

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the foreign investment proposals received and approved by the Government during each of the last three years as well as during the current year, till date;
- (b) the amount of foreign investments involved therein;
- (c) the number of cases cleared by F.I.P.B. during the said period and the number of cases still pending with it alongwith the reasons therefor; and
- (d) the time by which these proposals are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( DR. RAMAN SINGH )

(a) & (b): During the period from January, 1997 to December 1999, 4583 proposals with Foreign Direct Investment of Rs. 114071.38 crore have been considered and approved by the Government.

(c) & (d): During the said period 3757 proposals were cleared by FIPB. As on date, 19 proposals have been pending for consideration of FIPB for more than 30 days. Due care is taken to dispose of the cases within the time frame of 30 days as per the extant FIPB guidelines. The delay in the disposal of the cases referred to above has been on account of policy considerations, want of requisite information from the applicant, requirement of detailed examination in cases involving the establishment of multiple ventures in the light of Press Note No. 18 dated 14.12.98 and non-receipt of the recommendations of the Administrative Ministry concerned.